

(Mr. Deputy Speaker)

“That leave be granted to introduce a Bill further to amend the Punjab Municipal Act, 1911, as in force in New Delhi.”

The motion was adopted.

SHRI BUTA SINGH : I introduce the Bill.

16.45 hrs.

DELHI DEVELOPMENT (AMEND-
MENT) BILL *

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
I beg to move for leave to introduce a Bill
further to amend the Delhi Development Act,
1957.

MR. DEPUTY-SPEAKER : The ques-
tion is :

“That leave be granted to introduce a
Bill further to amend the Delhi Deve-
lopment Act, 1957.”

The motion was adopted.

SHRI BUTA SINGH : I introduce
the Bill.

PUBLIC PREMISES (EVICTION OF
UNAUTHORISED OCCUPANTS)
AMENDMENT BILL*

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
I beg to move for leave to introduce a Bill
further to amend the Public Premises (Evi-
ction of Unauthorised Occupants) Act, 1971.

MR. DEPUTY-SPEAKER : The
question is :

“That leave be granted to introduce a
Bill further to amend the Public Premi-
ses (Eviction of Unauthorised Occu-
pants) Act, 1971.”

The motion was adopted.

SHRI BUTA SINGH : I introduce
the Bill.

16.46 hrs.

[SHRI R.S. SPARROW *in the Chair*]
MATTERS UNDER RULE 377

(i) *Inordinate delay in providing a coal
berth at Paradip Port.*

**SHRI RASABEHARI BEHERA (Ka-
lahandi) : There has been an inordinate delay
in providing a coal berth at Paradip Port
in Orissa. The Government of India is
making imports of coal through Paradip Port
to meet the requirements of the neighbour-
ing steel plants. The Paradip Port, due to
its locational advantage to the steel plants of
eastern region and coal fields nearby, can
suitably handle coal imports and exports.

To improve the handling of coal at
economical rate, it has been proposed to the
Centre to provide a coal berth at Paradip
exclusively. The Ministry of Shipping &
Transport has made an estimate of Rs. 30
crores for the purpose and has referred the
proposal to the Ministry of Steel for their
consideration. But it is most unfortunate
that the to Ministry of Steel and mines have
not implemented the proposal so far. There-
fore, I request the Ministry of Shipping and
Transport to prevail upon the Ministry of
Steel or the concerned Ministry to see that a
coal berth is provided at Paradip at an early
date.

(ii) *Faulty telephonic Services in
Jammu and Kashmir*

PROF. SAI-FUDDIN SOZ (Baramulla) :
Telephone service in the J. & K. State has

* Published in Gazette of India Extraordinary, Part II section 2, dated 26.8.83.

** The original speech was delivered in Oriya.

worsened to such an extent that people take it for granted that no effective measures can be taken to alter the situation as the Ministry of Tele-communications has maintained *status quo*. If the fault of a connection is placed within the exchange, one is surely at the mercy of the operator or the man or woman who holds the fort. When the fault pertains to the external world, the so-called line man will do the job not in eroutine but on the personal request of the subscriber against proper subscription. There is hardly any remedy or explanation for your telephone going out of order for days together or when the billing is erroneous, you will be asked to pay off the bills first and thereafter raise the issue with the authority concerned. In Egypt, they say, there is a 'Walkie Talkie' system in vogue, adopted in response to a faulty telephonic service. But, I doubt, whether that model can be adopted for a country of India's size.

(iii) *Need for uniformity in educational system in the country.*

SHRI R.P. GAEKWAD (Baroda) : There are various Boards and Institutions functioning in the States and conducting examinations like Matriculation, Higher Secondary, 10+2+3 pattern etc. The variety of examinations, courses and syllabii do not always make it possible for the students to transfer from one State to another. Despite the fact that education has been considered the most effective tool of national integration and mutual understanding, not much has been accomplished and diversity still prevails in the field of education. There is need for a Central Scheme to create opportunities by which students from different parts of India will be able to join educational institutes in any other part. There should not be any difficulty in inter-State transfer of students. It will promote national integration. I would urge upon the Union Education Ministry to evolve and co-ordinate uniform educational policy throughout India. And it should make all efforts to see that the students in one State may get transfer to another State without hindrance. A phased programme should be undertake. I will help a large number of students, whose parents come in the category of foreign service officials, other Government and public under

taking employees and legislators. There is urgent need for uniformity in educational system in the country.

(iv) *Providing adequate facilities at paradip Port.*

SHRIMATI JAYANTI PATNAIK (Cuttack) : Paradip port was conceived in 1966 to exploit the vast mineral resources in Orissa, more specifically iron ore. But it is regrettable that the export and import performance of the port is very unsatisfactory and the port has been incurring huge financial losses since the last four years.

One of the major drawbacks is that Paradip port has not come upto expectations in accommodating ships of large DWT. It is necessary that the ore loading facilities in the port are improved in keeping with the demand of the importers. Though Paradip has more or less maintained its drought of 39 ft. the port should now seriously explore avenues of making greater drought available to make room for ships of 100,000 DWT. Unless this is done, the port cannot secure much iron ore traffic.

The full growth of the Port, as originally contemplated, was to have 19 general cargo berths, two iron ore berths and one oil dock. But it is unfortunate that there has been an inordinate delay in providing these facilities in that port. The combined effect of all these factors is the decline of the export and import performance of the port. The dwindling iron ore exports from Paradip specifically have had a serious effect on the economy of the State. This issue deserves the special attention of the Government of India.

I demand that the Ministry of Shipping & Transport should take immediate steps to provide adequate port facilities at Paradip without any for ther delay.

(v) *Crisis in Art Silk Mills.*

SHRI HARIHAR SOREN (Keonjhar) : Art-silk mills in the organised sector of the Textile industry are in a grip of crisis. A number of mills in Bombay, Calcutta and Surat have downed their shutters while many others operate below their rated capacity.